## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.201/ BB/2017	-	For hearing	252(3)	Kanoe Softwares Ltd. Vs ROC

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

REPRESENTATION TO WHOM

Pakesh H.M. Datitioner — H.M. Q. of Land

9986150044

Kanoe Softmare, Ltd

PCS for petitioner is present. He reported that notice was served on the ROC, Karnataka and that he had filed proof of service in the Registry.

Await report from ROC, Karnataka.

List it on 19.02.2018.

MEMBER (T)

MEMBER (J)